

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 374**

**ANSWERED ON FRIDAY THE 3<sup>rd</sup> FEBRUARY, 2017/  
MAGHA 14, 1938 (SAKA)**

**CSR IMPLEMENTATION STRATEGY**

**QUESTION**

**374. SHRI RAVINDRA KUMAR PANDEY:  
SHRI RAGHAV LAKHANPAL:  
SHRI PRALHAD JOSHI:**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेट कार्य**

**मंत्री**

**be pleased to state:**

**(a) whether the Government has developed any strategy for implementation of Corporate Social Responsibility (CSR) policy to make it more effective and result oriented and if so, the details thereof; and**

**(b) the details of expenditure/ contribution by Public Sector Undertakings (PSUs) and private companies/corporate houses, works/activities undertaken by them, during the last three years including the current year, under CSR in various States including Jharkhand, Year/ Company/ State/UT-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF CORPORATE AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

**कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(श्री अर्जुन राम मेघवाल)**

**(a): Corporate Social Responsibility (CSR) provision of the Companies Act, 2013, and rules made thereunder, came into effect from 1<sup>st</sup> April, 2014. The Ministry of Corporate Affairs has since taken following measures for effective implementation of Corporate Social Responsibility (CSR) by companies:**

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(i) amended Schedule VII of the Companies Act, 2013 to ensure that a wide range of activities are permissible as CSR activities; (ii) issued a clarificatory circular dated 18.06.2014 suggesting, inter-alia, liberal interpretation of Schedule VII; (iii) issued Frequently Asked Questions (FAQs) dated 12.01.2016; and (iv) issued amendments to the Companies (Corporate Social Responsibility Policy) Rules, 2014, time to time.

(b): The CSR expenditure of the companies for the years 2014-15 and 2015-16 for which data has been compiled is tabled below:-

**CSR Expenditure during 2014-15 and 2015-16**

Sl. No.	Company Type	Financial Year 2014-15		Financial Year 2015-16	
		No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)	No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)
1.	PSUs	226	2497	172	3360.2
2.	Private Sector Companies	7108	6306	4925	6462.1
	<b>Total</b>	<b>7334</b>	<b>8803</b>	<b>5097</b>	<b>9822.3</b>

The works /activities undertaken by the companies (including Public Sector Undertakings), inter-alia, comprise programmes / projects on education; health care; sanitation; environmental sustainability; women empowerment; poverty alleviation; skill development; and sports promotion. The State/ UT-wise CSR expenditure for the year 2014-15 is at Annexure.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA  
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STATE/UT-WISE CSR EXPENDITURE DURING FY 2014-15

Sl. No.	States	Actual CSR expenditure (in Rs. Crore)	Sl. No.	States	Actual CSR expenditure (in Rs. Crore)
1	Maharashtra	1101.71	20	Bihar	15.08
2	Gujarat	291.65	21	Kerala	57.25
3	Tamil Nadu	446.98	22	Himachal Pradesh	5.29
4	Karnataka	363.05	23	Goa	24.29
5	Rajasthan	251.98	24	Manipur	1.35
6	Uttar Pradesh	123.14	25	Arunachal Pradesh	10.45
7	Andhra Pradesh	167.85	26	Chandigarh	0.69
8	West Bengal	243.32	27	Meghalaya	1.80
9	Madhya Pradesh	176.41	28	Sikkim	0.41
10	Delhi	139.75	29	Tripura	0.34
11	Haryana	107.62	30	Nagaland	0.08
12	Orissa	214.31	31	Pondicherry	1.10
13	Jammu & Kashmir	74.60	32	Andaman & Nicobar Islands	0.81
14	Chattisgarh	275.37	33	Dadar & Nagar Haveli	1.83
15	Telangana	88.53	34	Daman & Diu	20.04
16	Uttarakhand	24.53	35	Lakshadweep	0.59
17	Punjab	23.71	36	Mizoram	0.16
18	Assam	106.84	37	<b>Others*</b>	4353.17
19	Jharkhand	86.87		<b>Total</b>	8803.00

\* Companies did not specify the name of State/UTs in particular, wherein the projects were undertaken

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